

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD  
O.A.NO. 1146/92.

Between:

P. Suryam. ✓

Date of Order: 15-1-93. ✓

and

1. Sub-Divisional Officer,  
Telecom, Palasa. ✓
2. Telecom District Engineer,  
Srikakulam. ✓

Applicant. ✓

.. Respondents. ✓

For the Applicant: Mr.Y.S.Venkat Rao, Advocate ✓

For the Respondents: Mr.N.V.Raghava Reddy, Addl.CGSC. ✓

CORAM:

THE HON'BLE MR.R.BALA SUBRAMANIAN : MEMBER(ADMN) ✓

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL) ✓

The Tribunal made the following Order:-

6 weeks notice is given to the respondents to file the counter opposing ~~admission~~ admission

In the meantime, by way of an interim order, the respondents are directed to engage the applicant, if his juniors are continued to be engaged. ✓

Deputy Registrar 19/3

To

1. The Sub-Divisional Officer, Telecom, Palasa. ✓
2. The Telecom District Engineer, Srikakulam. ✓
3. One copy to Mr.Y.S.Venkata Rao, 3-5-697/1/5  
Mithurula Apartments, Narayanaguda, Hyd. ✓
4. One copy to Mr.N.v.Raghava Reddy Addl.CGSC.CAT.Hyd. ✓
5. One spare copy. ✓

pvm

ST-1  
P-8  
19/3

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CHECKED BY

APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: 15-1-1992

ORDER/JUDGMENT:

R.A./ C.A./M.A. No.

in

O.A. No. 1146/92

T.A. No.

(W.P. No. )

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

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